

2560-HR  
22/12/2021

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31-12-2020)**

1. Name of the officer (in full) : Jaspreet Kaur  
2. Service to which officer belongs : Central Government  
3. Present Post held : Assistant Director (Technical)  
7. Section where employed : FSSAI NR, Ghaziabad  
4. Date of appointment : 31/7/2020  
5. Present pay : Pay level 10 Basic pay  
6. Date of birth : 14/12/1991 57300/-

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

Signature : J Kaur  
Name : Jaspreet Kaur  
Designation : Assistant Director (Technical)

Ad(s)  
Asst(w)

## Property returns

**From :** Jaspreet Kaur <jaspreet.k@fssai.gov.in>

Tue, Dec 21, 2021 01:32 PM

**Subject :** Property returns

1 attachment

**To :** Madan Mohan Khantwal <madan.khantwal@fssai.gov.in>

Sir,

Please find the attached letter related to property returns for FY 2021.

Regards,  
Jaspreet Kaur  
Designated Officer/ CLA (02)  
(J&K, Ladakh, Rajasthan, Uttarakhand)



**New Document(6) (1).pdf**  
454 KB